

[Rao Birendra Singh]

will let you know. This is for the information of the hon. Members belonging to Telugu Desam. Out of 4,511 tonnes allocated to the State for distribution at below Rs. 6 in the month of June, only 360 tonnes were lifted by them. These are the things which the hon. Members should know. Let me give some other figures also. Take Kerala. Last month 3,285 tonnes were allotted, but only 30 tonnes were lifted by the State. For June, 10,046 tonnes have been distributed to UP at below Rs. 6 price but only 974 tonnes have been lifted. Things have improved this month in July. 16,747 tonnes have been allotted for distribution at below Rs. 6 price to UP and they have been able to lift 8900 tonnes...

(Interruptions)

PROF. K. K. TEWARY : What is the reason ? Let him enlighten.

RAO BIRENDRA SINGH : Similarly, in Bihar... (Interruptions) Delhi is doing much better. Some States are doing better and things are improving. So we may hope that the prices will come down.

SHRI V. SOBHANADREESWARA RAO : You please give the figure for all the 12 months.

RAO BIRENDRA SINGH : I will appeal to the hon. Members on this sensitive issue that they have to support the Government. They have also to pressurise the State Governments wherever they can...

(Interruptions)

MR. SPEAKER : We can have an half-an-hour discussion on this.

RAO BIRENDRA SINGH : They have got to meet the rumours which the traders and sugar trade are spreading that this sugar is not good, that this is not sweet and we are trying our best to inform the consumers that sugar is available at Rs. 5.70 per kg in Delhi through hundreds of retail outlets. Why should they go in for indigenous sugar for Rs. 7 or Rs. 8 ? This is the problem which has to be tackled.

WRITTEN ANSWERS TO QUESTIONS-

[Translation]

Storage Facilities in Punjab and Other States

*86. SHRI SARFARAZ AHMAD
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that production of wheat in Punjab is much more this year as compared to that in previous years as a result of which wheat is lying in the open as all the godowns are full;

(b) if so, the arrangements made by Government to protect this wheat from rain, and if no arrangement has been made, the reasons therefor; and

(c) the steps proposed to be taken to create more storage capacity in Punjab and other States in the event of more production in future ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). The production of wheat in Punjab this year is estimated at about 102 lakh tonnes which is the highest so far.

The procured wheat has been stored in covered godowns to the extent possible. The balance wheat stock held in open storage is also properly covered.

During 1985-86, the Food Corporation of India, Central Warehousing Corporation and the State Warehousing Corporations taken together are expected to construct additional covered storage capacity of 22.84 lakh tonnes for foodgrains, of which it is estimated that about 3.52 lakh tonnes would be in Punjab. The Food Corporation of India is also making efforts to hire additional capacity from other sources.

[English]

Beneficiaries Living in Tribal and Desert Prone Areas getting Subsidy under I. R. D. P.

*87 SHRI MOOL CHAND DAGA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the number of beneficiaries living in tribal and desert-prone areas who got 50 per cent of subsidy in the year 1984-85 under Integrated Rural Development Programme and the total amount of subsidy given to them; and

(b) the number of such beneficiaries living in tribal and desert-prone areas of Pali District, Rajasthan who got 50 per cent of subsidy during 1984-85 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Under the Integrated Rural Development Programme 50% subsidy is given to Scheduled tribe beneficiaries only. During 1984-85, 4.87 lakh Scheduled tribe families were assisted under the programme. The amount of subsidy disbursed to them was Rs. 56.98 crores.

(b) 364 Scheduled tribe families were assisted under the programme during 1984-85 in Pali district of Rajasthan.

Deterioration in the Conditions of ESI Hospitals and Dispensaries in the Country

***88. SHRI BANWARI LAL PUROHIT :** Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware of the fact that the conditions of the ESI hospitals and dispensaries in the country is deteriorating day by day;

(b) if so, whether there is shortage of medicines and equipments in the ESI hospitals and dispensaries; and

(c) if so, steps Government have taken/propose to take to improve the conditions of the ESI hospitals and dispensaries ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (c). Under the E. S. I. Scheme, there are 85 hospitals with 17,102 beds and about 1200 dispensaries which provide medical coverage to nearly 61½ lakhs employees and their families *i.e.* nearly 2.72 crore beneficiaries. All the hospitals and dispensaries except those in the Union Territory of Delhi are being managed through State Governments, which provide the medical and para-medical staff and also make

arrangements for procurement of medicines and equipment. Sporadic complaints are received from time to time from certain areas and these are being examined and referred to State Governments concerned. It is, however, not correct to say that the facilities in hospitals in hospitals and dispensaries are deteriorating day by day. A General Purposes Sub-Committee of the E.S.I.C., comprising of representatives of Employers, Employees, Medical Profession and a Member of Parliament, visits E.S.I. institutions in various States and on the basis of their report steps are taken to meet the deficiencies. This is a continuing exercise.

D.D.A. Flats at Kishangarh, Mehrauli

***89. SHRI P. PENCHALLAIAH :
SHRI HARI KRISHNA SHASTRI :**

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the attention of Government has been drawn to a news item about a Report by the experts of the Indian Institute of Technology, Delhi to the effect that DDA has built 512 flats at Kishangarh, Mehrauli under Self Financing Scheme without proper foundation; and

(b) if so, the action taken against the erring staff, officers and the contractor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes, Sir. Inadequate foundation has been found in 192 and not 512 flats in Kishangarh.

(b) The case has been handed over to the CBI for criminal enquiry. Meanwhile, 5 DDA officers concerned with the work have been suspended pending regular departmental proceedings. The cases of two officers who have reverted to their parent department of CPWD, are being processed in the Ministry/CPWD.

Payments to the contractor have been stopped with effect from 3-2-1984, the date when this defect was noticed. He has also been debarred from further tendering.

[*Translation*]

Review of Implementation of IRDP

***90. SHRI DILEEP SINGH BHURIA :** Will the Minister of AGRICULTURE and